Name of the Corporate Debtor: Vees Properties Limited (formarly known as KGS Developers Limited) Date of commencement of CIRP: September 03, 2025

List of creditors for claims received up: September 22, 2025

List of operational creditors (Government dues)

Annexure-7

													amount in 3)	
SI. No.		Detai	ils of Claimant	Details of claim received		Details of claim admitted					A			
		Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	Amount of contingen t claim	miiriiai diies	Amount of	Amount of claim not admitted	Remarks, if any
	1	Hncome Tax	Principal Commissioner of Income Tax-3, Chennai	19-09-2025	1,42,05,279	0	Recovery Dues	No	-	-	-	1,42,05,279	0	
	·	Total	-	-	1,42,05,279	-	-	-	-	-	-	1,42,05,279	0	

Note: The IRP/RP reserves the right to modify the claims on the basis of any additional information that may come to our notice during the corporate insolvency resolution process. In case of any such modifications, we shall send intimation of the same to claimants.